NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 12
IA No. 46/JPR/2024
CP No. (IB)- 42/95/JPR/2023
Under Section 95 of IBC, 2016

In the matter of:

Stressed Assets Stabilisation Fund (SASF) ... Applicant/Creditor

Versus

Ajit Chand Srimal (PG to CD-Ace Laboratories Ltd.)
...Guarantor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Shashank Jain, Adv.
For the Respondent : Amol Vyas, Adv.

ORDER

Heard Mr. Shashank Jain, Adv. appearing on behalf of the Petitioner. Mr. Amol Vyas, Adv. appearing on behalf of the Respondent. List the matter for arguments on 12.07.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

June 05, 2024

GJ